

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 283 OF 2017,
APPEAL NO. 131 OF 2018
AND
APPEAL NO. 231 OF 2018

Dated: 14th February, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Somesh Srivastava
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey for R-1

Mr. Ravin Dubey for R-2 (A.No. 283 of 2017)

Mr. Aashish Anand Bernard
Mr. Paramhans for R-2 (A.No. 131 of 2018)

Mr. Alok Shankar for R-2 (A.No. 231 of 2018)

ORDER

List this matter along with Appeal No.131 of 2018 for hearing on **05.03.2019 (On top of the Board)**, as agreed by the learned counsel for the Appellant and the Respondents.

(Ravindra Kumar Verma)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member